

(c) the action proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR). (a) Yes, Sir. This Ministry has received complaints from the ONGC Employees' Association alleging illegal deduction of amount from monthly salary of the employees by the management of ONGC in the name of self contributory Post Retirement and Death-in-service Benefit Scheme (PRBS).

(b) and (c) Information is being collected and will be laid on the Table of the House.

Arrest of Smugglers/Terrorists

3730. DR. RAMKRISHNA KUSMARIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of smugglers and terrorists arrested during 1997 and the current year so far;

(b) the details of arms and ammunition seized from them; and

(c) the action taken against them?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) The information is being obtained from States/Union Territory Administrations and will be laid on the Table of the House.

Expenditure incurred for controlling Law and Order

3731. SHRI P.S. GADHAVI: Will the Minister of HOME AFFAIRS be pleased to state the details of expenditure incurred to control law and order in the North-Eastern States Coastal Regions Separately by different police agencies during the last three years; State-wise?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): Subject matter pertains to respective State Governments.

[Translation]

Vocational Training Institutes in Uttar Pradesh

3732. SHRI CHINMAYANAND SWAMI:
DR. RAM VILAS VEDANTI:

Will the MINISTER OF LABOUR be pleased to state:

(a) the number of vocational training institutions in the country at present;

(b) the financial assistance provided to these institutions during the last three years, State-wise;

(c) whether the Government have received any request from the State Governments to set up more regional vocational training institutes; and

(d) if so, the details thereof?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) Total number of Industrial Training Institutes/ Centre in the country imparting Vocational Training is 4086, as per latest information available.

(b) A Vocational Training Project with assistance from the World Bank is being implemented in 28 States/UTs covering inter-alia 565 Government Industrial Training Institutes through Centrally Sponsored Schemes on 50:50 sharing basis. The financial assistance provided during the last three years, State-wise is shown in the enclosed Statement.

(c) and (d) Demand for setting up of three more Regional Vocational Training Institutes (RVTIs) for Women has been received from State Governments of Orissa, Bihar and Punjab. For setting up three new institutes, proposals have been sent to Planning Commission for the Ninth Five Year Plan. Setting up of these institutes depends on availability of funds and clearance from Planning Commission and at present no view with respect to these proposals has been taken.

Statement

The Grant-In-Aid to the States/UTs under V.T.P. with World Bank Assistance

(Rs. in lakh)

Sl.No.	Name of States/ UTs.	Amount 1995-96	Amount 1996-97	Amount 1997-98
1	2	3	4	5
1.	Andhra Pradesh	167.81	150.64	126.69
2.	Arunachal Pradesh	0.00	9.50	0.00